

REVISED FORM G (SECOND)
INVITATION FOR EXPRESSION OF INTEREST FOR
ARKIN CREATIONS PRIVATE LIMITED (UNDER CIRP)
OPERATING IN PRODUCTS AND SERVICES USED FOR WATER
TREATMENT PLANTS & EQUIPMENTS, SANITATION AND
WASTE MANAGEMENT PRODUCTS AND EQUIPMENTS AT GURGAON
Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Arkin Creations Private Limited CIN:U52500HR2009PTC039150
2.	Address of the registered office	H - 127, First Floor, Residency Greens Greenwoods City, South City - 1 Gurgaon-122001, Haryana, India
3.	URL of website	N.A
4.	Details of place where majority of fixed assets are located	Details can be obtained by emailing at satyendrasirp@gmail.com; cirp.arkincreations@gmail.com
5.	Installed capacity of main products/ Services	Details can be obtained by emailing at satyendrasirp@gmail.com; cirp.arkincreations@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Details can be obtained by emailing at satyendrasirp@gmail.com; cirp.arkincreations@gmail.com
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by emailing at satyendrasirp@gmail.com; cirp.arkincreations@gmail.com upon submission of Confidentiality Undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility Norms: a. Minimum Net worth of INR10,00,000 (Ten Lakh) as per the latest Audited Financial Statements for the FY 2021-2022 or thereafter; b. In case of Assets Reconstruction Company, Minimum Assets under Management of INR 100,00,00,000/- (Rupees One Hundred Crore Only) as per the latest Audited Financial Statements for the FY 2021-22 or thereafter; c. If any company's including holding company, subsidiary company or Group Company is having their amount as NPA in less than 12 months, the said company including holding company, subsidiary company or Group Company will be ineligible to submit the Resolution plan. d. There is no default on the part of the Company in filing the latest Audited Financial statements and /or the income tax return and /or GST Returns (if applicable) for the FY2021-2022 or thereafter Further detail can be sought by emailing- Email: satyendrasirp@gmail.com ; cirp.arkincreations@gmail.com
10.	Last date for receipt of expression of interest	15.05.2023
11.	Date of issue of provisional list of prospective resolution applicants	25.05.2023
12.	Last date for submission of objections to provisional list	30.05.2023
13.	Process email id to submit EOI	satyendrasirp@gmail.com ; cirp.arkincreations@gmail.com

Sd/-
Satyendra Sharma, Resolution Professional
IBBI Regd No.: IBBI/IPA-002/IP-N00737/2018-19/12260
AFA Valid Upto 13.11.2023

Date: 29.04.2023
Place: Agra

Add: M-3, Block No. 51, Anupam Plaza- II, First Floor
Above Axis Bank, Sanjay Place, Agra-282002, Uttar Pradesh, India
For Arkin Creations Private Limited (Under CIRP)

Geetha ads Ramakrishna 9032242118 9440403689

